

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 15th March, 2022

CIRCULAR

In continuation of this Tribunal's Circular of even number dated 22.02.2022, all advocates/parties are hereby informed that the sitting of Hon'ble Tribunal and the court of Registrar of this Tribunal shall be conducted in physical mode w. e. f. 1st April, 2022 on all working days.

The advocates/parties concerned appearing in physical mode are requested to follow due COVID Protocol of the Government as notified from time to time and entry to the Court Room may be restricted if the concerned person has not been fully vaccinated.

The parties who have filed only the soft copies of Applications, Petitions and documents by electronic means only till date are hereby directed to file 1+3 sets of the same in hard copies along with duly notarized affidavits by 30th March, 2022.

15/03/2022
Registrar

Copy to:

1. Notice Board.
2. TDSAT's website.
3. PPS to Hon'ble Chairperson, TDSAT.
4. PS to Hon'ble Member, TDSAT.